

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 01 OF 2017**

**Dated : 16<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Energy Watchdog**

**.. Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors.**

**.. Respondent(s)**

Counsel for the Appellant(s) : --

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

Mr. Hemant Singh for R-3

Ms. Shikha Ohri

Mr. Matrugupta Mishra

Mr. Tushar Nagar for R-3, 4 & 5

Link Legal India Law Services for R-6, 10, 13 & 14

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-6 to 10, 13 & 14

Ms. Shikha Pandey

Mr. Sakya Singha Chaudhuri

Mr. Avijit Lala

Mr. Anand Kumar Shrivastava for R-11 & 12

Ms. Dipali Sheth for R-15

Mr. Manu Seshadri for R-18, 19 & 24

Ms. Divya Chaturvedi for R-20

Mr. Rutwik Panda for R-23

**ORDER**

List the matter for hearing on **16.12.2019**.

**(S.D. Dubey)**  
**Technical Member**

*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**